

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8444 –JK (LD) of 2025
DATED:- 17 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 17 – 07 - 2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


17/07/25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 8444- JK (LD) of 2025 dated 17.07.2025.

S. No	Case Reference No.	Case Title	Officer Name	Designation	Contact Details
1	CM(M)/98/2023	Capt Raj Singh Bhadwal Versus Registrar Cooperative Societies UT Of J&K And Othrs	Mr. Devansh Sharma	Asstt. Registrar, Coop. Societies, Marh	devanshsharma47bm@gmail.com, 9419226714
2	WP(C)/2070/2024	Mohd Sarfaraz Ahmed Khan And Others Versus Registrar Cooperative Societies, Jammu And Others	Mr. Rohit Sharma	Asstt. Registrar, Coop. Societies, Poonch	8717013281
3	WP(C)/2907/2024	Inderjeet Singh Versus UT Of J And K Th. Its Secretary Incharge Co-Operative Department. And Others	Mr. Karan Gupta	Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.com, 7889597054
4	WP(C)/1028/2023	Chander Shekhar Misra Versus General Manager The Jammu Co-Operatives Whole Sale Ltd Jammu And Others	Ms. Ishrat Malik	Asstt. Registrar, Coop. Societies, Akhnoor	ishrat.malik276@gmail.com, 8899145003
5	WP(C)/3233/2023	Arti Baru Versus UT Of J And K Th Commissioner Secretary. Cooperative Deptt And Others	Ms. Gudia Chib	Senior Auditor, o/o DAO Udhampur	rajputgudia99@gmail.com, 6006023266
6	WP(C)/954/2022	Inhabitants Of Sector A Ward No 69 Sainik Colony Jammu Th Madan Lal Versus Sainik Cooperative House Building Society Ltd Jammu And Others	Mr. Devansh Sharma	Asstt. Registrar, Coop. Societies, Marh	devanshsharma47thm@gmail.com, 9419226714
7	CRM(M)/70/2025	Bashir Ahmed Tantrey Versus Brij Bhushan, Managing Director, J And K Coop Tourism And Housing Cor. Ltd Jammu	Ms. Shahaba Khanam	Sr. Auditor, O/o Joint Registrar, Audit Jammu	Shahabakhan.sk@gmail.com, 9682653396
8	OWP/1470/2014	Padam Sharma Versus Registrar Cooperative Societies And Ors.	Ms. Simranjit Kour	Asstt. Registrar, (Hqr) Coop. Societies, Jammu	Simranjit.kour@icloud.com, 8899981672
9	OWP/1602/2017	The Sainik Co-Operative House Building Versus State Th.Revenue Deptt.And	Ms. Simranjit Kour	Asstt. Registrar, (Hqr) Coop. Societies,	Simranjit.kour@icloud.com, 8899981672

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10	SWP/2525/20 15	Mohinder Pal Sharma Versus State Th.Cooperative Deptt.And Ors.	Mr. Karan Gupta	Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912 @gmail.com, 7889597054
11	WPCV520/20 25	Ravinder Singh Versus J And K Special Tribunal Th Its Member And Others	Mr. Lakash Agastam	Asstt. Registrar, Coop. Societies, Bhalwal	7006430260
12	WPCV914/20 25	Sushant Kumar Versus Ut Of J And K Th Financial Commissioner Revenue Department, Jammu And Others	Ms. Shahaba Khanam	Sr. Auditor, O/o Joint Registrar, Audit Jammu	Shahabakhan.sk @gmail.com, 9682653396
13	OWP/1142/2 017	Bishamber Singh And Another Versus State Th.Cooperative Deptt.And Ors.	Mr. Lakash Agastam	Asstt. Registrar, Coop. Societies, Bhalwal	7006430260
14	WPCV1927/2 024	Joginder Singh Versus Ut Of J And K Th Commissioner Secretary Cooperative And Others	Mr. Devansh Sharma	Asstt. Registrar, Coop. Societies, Marh	devanshsharma 47ibm@gmail.c om, 9419226714
15	WPCV575/20 24	Balwant Singh Versus U T Of J And K Th Commissioner Secretary Cooperative Society Deptt And Others	Mr. Devansh Sharma	Asstt. Registrar, Coop. Societies, Marh	devanshsharma 47ibm@gmail.c om, 9419226714
16	WPCV2075/2 024	Mumtaz Ahmed Khan And Another Versus Registrar Cooperative Societies, Jammu And Others	Mr. Rohit Sharma	Asstt. Registrar, Coop. Societies, Poonch	8717013281
17	CCP(S)/61/20 25	Davinder Nath Sharma And Others Versus Lekh Raj Returning Officer Sainik Cooperative House Building Society Ltd And Others	Mr. Devansh Sharma	Asstt. Registrar, Coop. Societies, Marh	devanshsharma 47ibm@gmail.c om, 9419226714
18	SWP/1544/20 14	Mubarak Hussain Versus State Th. Cooperative Deptt. And Ors.	Avishake Raina	Senior Auditor, O/o DAO Ramban	avishakeraina51 1@gmail.com, 9797518845

Devansh Sharma